## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 309/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017

NAME OF THE PARTIES: Bharat Insulation Company (India) Ltd.

SECTION OF THE COMPANIES ACT: 14(1) of the Companies Act, 2013.

S. No.

DESIGNATION

SIGNATURE

Suchin Public

Practicing Company Secretory

## **ORDER** CP 309/14(1)/NCLT/MB/MAH/2017

On compliance of the NCLT Rules 2016, the Petitioner is hereby directed to file the publication of the Notice in the newspaper.

List this matter for final hearing on 19.9.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)